

## Central Administrative Tribunal Principal Bench, New Delhi.

OA-70/2015

**New Delhi this the 05th day of March, 2020**

**HON'BLE MR. S. N. TERDAL, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Sonu Kumar, age 31 yrs.  
S/o Kaptan Singh,  
R/o VPO- Naya Gaon, The Bahadurgarh,  
District – Jhajjar,  
Haryana-124507

... **Applicant**

## Versus.

1. Staff Selection Commission  
Through the Chairman'  
S. S.C  
Block No. -12, CGO Complex  
Lodhi Road, New Delhi-3
  2. The Regional Director (NR)  
Govt. Of India  
Department of Personnel and Training  
Staff Selection Commission  
Block No. 12, CGO Complex,  
Lodhi Road, New Delhi-3
  3. Union of India through  
The Secretary  
Department of Revenue  
Ministry of Finance,  
Govt. Of India  
North Block, New Delhi-1
  4. The Comptroller & Auditor General of India  
9, Deen Dayal Upadhyaya Marg,  
New Delhi.

## ... Respondents

**ORDER (ORAL)****BY HON'BLE MR. S. N. TERDAL, MEMBER (J)**

Counsel for the applicant submits that he has been given appointment and in so far as the question of consequential relief is concerned, the question be0 kept open.

2 Accordingly, the OA is disposed of as having been infructuous.  
No costs.

**(MOHD. JAMSHED)**  
**Member (A)**

**(S. N. TERDAL)**  
**Member (J)**

/neha/